

List of case record in 1 Sheet

Filing no.B.A.-8221/2020

Rishabh Kumar @ Chhotu

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Deepankar Roy

Defects

9. (i) Name of the petitioner does not tally with Vak. execution as well as Imp.Order.
- (ii) Name of the Ld. P.O. pending court may be stated in para-1 & prayer.